

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP (IB) 469 of 2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2020

Name of the Company: Creative Engineers & Services Pvt. Ltd.  
V/s  
B & C Energy Infra Ltd

Section: Section 9 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Mr. Pratik Thakkar appeared for the Operational Creditor.


Learned Counsel Mr. Nachiket D. Mehta appeared for the Corporate Debtor.

Pleadings are complete.

Matter to appear for hearing on 28.09.2020.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 18th day of August, 2020

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)